IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(Cr.) No. 149 of 2019

Sabita Devi … ... Petitioner

Versus

The State of Jharkhand & Ors. … … Respondents

CORAM: HON'BLE MR. JUSTICE ANANDA SEN

(Through Video Conferencing)

For the Petitioner : Mr. Amarendra Kumar, Advocate

For the State : Mr. Gautam Kumar, Advocate

Order No. 05: Dated: 7th July, 2020

Per Ananda Sen, J.:

1. List this case after three weeks under the heading "for orders".

2. In the meantime, the petitioner will remove the defects.

3. Learned counsel for the State will inform this Court as to whether supplementary report so far as it relates to accused no. 3, has been filed before the court below or not.

(ANANDA SEN, J.)

MM